

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1886
ANSWERED ON:26.03.2012
FUNDS FOR DEVELOPMENT OF FOREST AREA
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has sanctioned any funds for extension and development of Aravali Forest Area;
- (b) if so, the details thereof during the last three years; and
- (c) if not, the reasons therefor and the steps taken by the Government for the development of forests in the said area?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Ministry of Environment and Forests provides funds to the States under the National Afforestation Programme (NAP) Scheme which is a 100% Centrally Sponsored Scheme for eco-restoration of degraded forests and adjoining areas in the country through people's participation. The Scheme is being implemented through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development Agency (FDA) at Forest Division level and Joint Forest Management Committees at a village level. The details of funds released during last three years from 2008-09 to 2010-11 and current year under the NAP for 25 FDAs in the Aravali areas of Haryana and Rajasthan are as under :-

Year Fund released (Rs. in lakhs)

2008-09 743.72

2009-10 1127.00

2010-11 919.06

2011-12 1018.88
(till date)